

① 29-5-34

Hon'ble Mr S. Das Gupta AM
Hon'ble Mr T. S. Dasgupta AM

Advocates have resolved
not to work today. Case is
adjourned to 15-11-34 for
admission.

ROC
S. Das

OR

submitted before
Hon'ble court.
dt. 15-11-34 for Adm.
mission.

V. Am
14-11-34

15-11-34

Hon. Mr Justice B. C. Saksena, Jc
Hon. Mr S. Das Gupta AM.

Sri Pyush Shukla Proxy Counsel
for Sri G. D. Mukherji has
stated before us that the
applicant is not interested
in prosecuting the OA any
further. The OA is accordingly
dismissed as withdrawn.

W
Am.

Bor
re.